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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 63/7/NCLT/AHM/2018

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.09.2018**

Name of the Company Phoenix ARC Pvt. Ltd.
(Trustee of Phoenix Trust FY 14-9)

V/s.

Doshion Pvt. Ltd

Section of the Companies Act: Section 7 of the Insolvency and
Bankruptcy Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. *es Ashish c. Doshi* *PCS* *Applicants* *Ashish*


2.

ORDER

PCS Mr. Ashish Doshi is present for the Financial Creditor/petitioner

On the request of Learned PCS for the Petitioner, the matter is adjourned.

List the matter on 02.11.2018.


**HARIHAR PRAKASH CHATURVEDI
(MEMBER JUDICIAL)**

Dated this the 25th day of September, 2018